

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court I**

Item No.35

CP (IB) No.229/Chd/Pb/2022

Under Section 59, IBC 2016

In the matter of:-

Piyush Jewellers Pvt. Ltd.

...Petitioner

Due to paucity of time, the matter could not be taken up today, hence adjourned to 21.12.2023.

Sd/-

Court Officer

November 7, 2023

Pdp